

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2474
ANSWERED ON 03.08.2023

Beneficiaries under Jiyo Parsi Scheme

2474. SHRI ANUMULA REVANTH REDDY:

Will the Minister of Minority Affairs be pleased to state:

- (a) the number of beneficiaries benefited under the Jiyo Parsi Scheme, since its inception, Year and State-wise;
- (b) the number of children born with the support of “Assisted Reproductive Techniques-ART” under the said scheme since the inception of the scheme;
- (c) whether the Government proposes to increase the amount of financial assistance for surrogacy under the said scheme;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether a sum of Rs. 8 Lakh is sufficient for surrogacy in India and if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) The scheme Jiyo Parsi was launched in 2013-14 with an objective to reverse the declining trend of the Parsi population by adopting a scientific protocol and structured interventions to stabilize and balance their population in India. The Scheme has three components:

- (i) Medical Assistance – to provide financial assistance for undertaking cycles of Assisted Reproductive Technologies (ART) including surrogacy as prescribed by the concerned Doctor which includes In-Vitro Fertilization (IVF) and Intra Cytoplasmic Sperm Injection (ICSI) as medical assistance when required, subject to maximum cost of Rs. 10.00 Lakhs (Rupees Ten lakhs), or as per actual, whichever is lesser. An additional amount upto Rs 2.50 lakh is also made available to the couple towards expensive post-natal care of the newborn, if necessary ;

- (ii) Advocacy – provides for counseling of couples with fertility issues and publicity including workshops; and
- (iii) Health of Community – to provide financial assistance to Parsi Couples towards child-care and assistance to dependent elderly.

The scheme is quite successful in achievement of its objectives and has given joy to Parsi families adding more than 400 children to the community suffering from declining population. Year-wise and State-wise number of beneficiaries benefited under the scheme is annexed.

Annexure

Annexure as referred to in reply to parts (a) to (e) of the Lok Sabha Unstarred question no 2474 for 03.08.2023 regarding 'Beneficiaries under Jiyo Parsi Scheme' asked by Shri Anumula Revanth Reddy.

State-wise Year-wise details of beneficiaries under the Medical Component of Jiyo Parsi Scheme

Year/State	Gujarat	Maharashtra	Jharkhand	Haryana	Karnataka	Telangana	West Bengal
2014-15	1	16				1	
2015-16	8	34	1			1	1
2016-17	9	32			1	1	
2017-18	11	36				1	
2018-19	18	63		1	1	2	
2019-20	14	73			2		
2020-21	16	68			2		
2021-22	22	56			1		
2022-23 (Provisional)	8	27			1		

State-wise Year-wise details of beneficiaries under the HOC Component of Jiyo Parsi Scheme

Year/State	Gujarat	Maharashtra	Karnataka	Telangana
2018-19	85	46		1
2019-20	104	68	1	1
2020-21	105	74	1	1
2021-22	94	79	1	1
2022-23 (Provisional)	35	34		1